

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1115 OF 2024**

**News Item titled "Rampant mining causes Joshimath-like crisis in Uttarakhand's Bageshwar" appearing in India Today dated 14.08.2024**

**AMENDED MEMO OF PARTIES**

**News Item titled "Rampant mining causes Joshimath-like crisis in Uttarakhand's Bageshwar" appearing in India Today dated 14.08.2024**

**VERSUS**

- 1. Central Pollution Control Board,**  
Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032  
**Email: [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in)** (Respondents No.1)
- 2. Uttarakhand Pollution Control Board,**  
Through its Member Secretary,  
Gaura Devi Bhawan, 46 B IT Park Sahastradhara,  
Dehradun, Uttarakhand – 248 001  
**Email: [msukpcb@yahoo.com](mailto:msukpcb@yahoo.com)** (Respondents No.2)
- 3. Ministry of Environment, Forest and Climate Change,**  
Through its Regional Office, Integrated Regional Office,  
25, Subhash Road, Dehradun – 248001  
**Email: [moef.ddn@gov.in](mailto:moef.ddn@gov.in)** (Respondents No.3)
- 4. District Magistrate, Bageshwar,**  
Collectorate Bageshwar Uttarakhand – 263642  
**Email: [dm-bag-ua@nic.in](mailto:dm-bag-ua@nic.in)** (Respondents No.4)